

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 581 OF 2019 IN
DFR NO. 1187 OF 2019

Dated: 26th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Suryadev Alloys and Power Ltd. Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

ORDER
(ON BEING MENTIONED)

The learned counsel Mr. Anand K. Ganesan, appearing for the Appellant submitted that IA no. 581 of 2019 (Application for condonation of delay) is listed on 29.04.2019. He prays that all other connected IAs may kindly be listed on 29.04.2019 along with IA No. 581.2019 (Application for condonation of delay).

The submission of the counsel for the Appellant, as stated above, is placed on record.

Registry is directed to list the matter on **29.04.2019** along with all other connected IAs.

(Ravindra Kumar Verma)
Technical Member
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(Justice N.K. Patil)
Judicial Member